

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.2 - IA/633(AHM)2024
in
CP(IB)/188(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Neesa Agritech and Foods Limited

.....Respondent

Order delivered on: 24/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Aditi Sharma, Adv. for Mr. Atul Sharma, Adv.

For the Respondent :

ORDER

IA/633(AHM)2024

This application is filed by the Resolution Professional for placing on record the report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 633 of 2024 stands disposed of.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)